

(11)

IN THE ~~RAJASTHAN~~ CENTRAL ADMINISTRATIVE TRIBUNAL  
BENCH AT JAIPUR.

.....  
M.A.No. 280 /1994.

IN  
Review Petition No. 43 /1994.

IN  
Original Application No. 780 /1992.

1. Union of India & others.

...Applicants.

Versus.

1. Shri P.C.Sharma & 15 others.

...Respondents.

.....  
Affidavit in support of the  
Misc. Application.

I, NL Sunder s/o Late Sh Mooli Ram,  
aged about 53 years, presently working as  
Divisional Personnel Officer, AJMER  
do hereby take oath and state as under:-

1. That I am the Officer-in-charge in the  
present case and am well conversant with the facts  
of the case.

2. That the annexed application has been drafted  
under my instructions. I have carefully gone through  
the contents of the annexed application and have  
fully understood the same.

  
मण्डल कार्मिक धर्मिकारी  
Divl Personnel Officer  
पश्चिम रेलवे, अजमेर  
Western Railway AJMER

(2)

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3. That the contents of the annexed application from paras 1 to 4 are true and correct to my knowledge and also believed to be true and correct on the basis of legal advise.



DEPONENT.

मण्डल कार्मिक श्रधिकारी  
Divl Personnel Officer  
पश्चिम रेलवे, अजमेर  
Western Railway AJMER

Verification

I, the deponent above named do hereby take oath and verify that all what is contained in my above affidavit is true and correct to my personal knowledge and belief. Nothing material has been concealed and that no part of it is false.

So, help me God.



DEPONENT.

मण्डल कार्मिक श्रधिकारी  
Divl Personnel Officer  
पश्चिम रेलवे, अजमेर  
Western Railway AJMER

Jaipur,

Dt/-

I (Marish Bhandari) Sworn/Solemnly  
affirmed before me on this the 16 day of May 1994

Identified by:



(Marish Bhandari)

Rly Advocate  
S. T. Pigeon Path,  
Bapu Nagar,  
Jaipur.